

**FORM G**  
**INVITATION FOR EXPRESSION OF INTEREST FOR**  
**MOTIJUG AGENCIES LIMITED - IN CIRP**

Was Operating in Trading Activities

At Motijug House, 1 Auckland Place, Kolkata, West Bengal, India, 700017 (Regd. Office Address)

(Under Sub-Regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

<b>RELEVANT PARTICULARS</b>		
1	Name of the corporate debtor along with PAN & CIN/LLP No.	<b>Motijug Agencies Limited</b> <b>CIN: U51909WB1945PLC012440</b> <b>PAN : AACCM1667J</b>
2	Address of the registered office	Motijug House, 1 Auckland Place, Kolkata, West Bengal, India, 700017
3	URL of website	Nil
4	Details of place where majority of fixed assets are located	In absence of information from CD, no major fixed assets could be identified.
5	Installed capacity of main products/ services	Nil
6	Quantity and value of main products/ services sold in last financial year	As per Audited Financial Statement for FY 2023-24 (last available), revenue from operation is Nil.
7	Number of Employees / Workmen	Nil
8	Further details including last available financial statements (with schedule) of two years, list of creditors are available at URL:	EOI to be submitted in the manner enumerated in the 'Detailed Invitation for EOI' document. The Detailed Invitation for EOI containing the relevant dates; Audited Financial Statement for FY 2022-23 and FY 2023-24 can be obtained by sending email to <b>motijug.ibc@gmail.com</b> and the List of Creditors can be viewed from IBBI webportal ( <b>www.ibbi.gov.in</b> ).
9	Eligibility for resolution applicants under section 25(2)(h) of the code is available at URL:	Eligibility Criteria is included in the 'Detailed Invitation for EOI' document which can be obtained by sending email to <b>motijug.ibc@gmail.com</b>
10	Last date for receipt of expression of interest	22.04.2025
11	Date of issue of provisional list of prospective resolution applicants	02.05.2025
12	Last date for submission of objections to provisional list	07.05.2025
13	Date of issue of final list of prospective resolution applicants	17.05.2025
14	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	22.05.2025
15	Last date for submission of resolution plans	21.06.2025
16	Process email id to submit Expression of Interest	<a href="mailto:motijug.ibc@gmail.com">motijug.ibc@gmail.com</a>
17	Details of the corporate debtor's registration status as MSME	Not Available

**Sd/-**

**CA Santanu Brahma**

**Resolution Professional of Motijug Agencies Ltd. (in CIRP)**

IBBI Regn. No.: IBBI/IPA-001/IP-P-01482/2018-2019/12251 (AFA valid till 31.12.2025)

AH-276, Salt Lake, Sector II, Kolkata 700091, West Bengal

for M/s. Motijug Agencies Ltd.

**Kolkata, the 7th day of April, 2025**

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